

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.192/2003 IN O.A.NO.276/2003

Friday, this the 29th day of August, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri Baij Nath & Others
Gangman under Section Engineer (P.Way)
Northern Railway, Delhi.

..Petitioner

(By Advocate: Shri S.K.Sawhney)

Versus

1. Shri R.K.Singh
General Manager
Northern Railway
Baroda House, New Delhi
2. Shri V.K.Aggarwal
Divisional Railway Manager
Northern Railway
DRM Office, Chelmsford Road
New Delhi
3. Smt. Mona Srivastava
Additional Divisional Engineer
Northern Railway
DRM Office, Chelmsford Road
New Delhi

...Respondents

(By Advocate: Shri J.R.Sharma for Shri V.S.R.Krishna)

O R D E R (ORAL)

Justice V.S.Aggarwal:

Learned counsel for applicants states that the directions of this Tribunal dated 5.2.2003 have been complied with by the respondents. Rule is discharged.

S.K.Naik
(S.K.Naik)
Member (A)

V.S.Agg
(V.S.Aggarwal)
Chairman

/sunil/